

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-07-2018 These appeals were called on for hearing today.

For Appellant(s) Mr.Kalimullah Khan,Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties are given four weeks time to file the additional documents, if any. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

RAJESH KUMAR GOEL
Registrar

SB